

बाधा है। वह कंट्रोल बोर्ड कब तक बन जायेगा और क्या उस का अध्यक्ष सेंटर का होगा ? इस बारे में क्या व्यवस्था की गई है ?

DR. K. L. RAO: I was submitting that in a different form. The U.P. Government want the Control Board to be chaired by the Minister of Irrigation and Power from the Centre. The Madhya Pradesh Government feels that the Control Board can be chaired alternatively from U.P. and from M.P. So, there is a difference of opinion between them and that has to be sorted out. It is not a very big difference. As the hon. Member has said, unless the Control Board is set up, we cannot expedite the project. In the course of the next few days, I think we can settle this issue.

श्री स्वामी ब्रह्मानन्दजी : बेतवा नदी पर राजघाट बांध का प्रथम बीस साल से मध्य प्रदेश के साथ झगड़े के कारण पड़ा हुआ है। किसी तरह से वह परियोजना पास हुई और प्रधान मंत्री ने उस का शिलान्यास किया। लेकिन उस के सम्बन्ध में फिर भी कोई न कोई झगडा छिड़ जाता है। अगर सिंचाई का कार्य इसी तरह कछुए की चाल से होगा, तो हम अगले दो सौ बरस तक भी जमीन को पानी नहीं दे पायेंगे। मेरे जिले में उरमिल बांध भी पास हो चुका है, मगर इसी तरह के छोटे छोटे झगड़ों के कारण उसका काम शुरू नहीं हुआ है। ऐसा लगता है कि मेरी जिन्दगी में, और मंत्री महोदय की जिन्दगी में, वह पूरा नहीं होने का है।

DR. K. L. RAO: There is no reason to be afraid that the project will not be done early. There has been complete agreement between Uttar Pradesh about this Project. There are only some minor differences which are bound to be there. The project is not being delayed on account of that, but is delayed because of the fact that it is essentially a Fifth Plan project and the money has got to come from the Fifth Plan funds. The need for the project in that area has been fully realised by both the State Govern-

ments, and I am sure that enough provision will be made in the Fifth Plan for the project to be pushed up.

MR. SPEAKER: Shri Ramavatar Shastri-not here.

Shri R. V. Bade—also absent.

Shri Sarjoo Pandey—also absent.

Shri Ch Ram Prakash.

Loss on suburban trains operating in Metropolitan Cities like Bombay and Calcutta

*477. SHRI RAM PRAKASH: With the Minister of RAILWAYS be pleased to state:

(a) whether suburban trains operating in the metropolitan cities like Bombay and Calcutta are incurring loss of several crores of rupees annually; and

(b) if so, the reasons therefor and the remedial measures proposed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). A statement is laid on the Table of the Sabha.

Statement

(a) Yes, Sir. Substantial losses are being incurred in the operation of suburban services in the metropolitan areas.

(b) The bulk of the loss on suburban traffic is on account of the very low rates for monthly and quarterly season tickets. The monthly season ticket fares are equal to only about 8 to 15 single journey fares for third class and quarterly season tickets are issued at 2½ times the fares for monthly tickets. The season ticket holders constitute about 70 per cent of the total number of suburban passengers.

Suburban services perform a unique function for the country providing a very cheap and convenient transport for people to and from their places of work and suburban fares, particular-

ly season ticket fares, have been kept low for socio-economic reasons. In order to make good the loss to some extent, the season ticket fares are slightly increased from time to time consistent with the social benefit aspect.

Water utilization of the Godavari Barrage Project

*478. SHRI ANNASAHEB GOTKHINDE: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the water utilization of the Godavari Barrage Project accepted in December, 1971, is going to affect the *status quo*, as to the commitments of Krishna and Godavari waters, that was being maintained after the constitution of the Krishna and Godavari Water Disputes Tribunals; and

(b) if so, to what extent?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): The Godavari Barrage Project, envisaging the construction of a barrage across Godavari river to replace the existing old anicut at Dowlaishwaram which is in a dangerous condition has been approved subject to the condition that with the construction of the new barrage in place of the old one, there would not be any increase in the water utilisation.

SHRI ANNASAHEB GOTKHINDE: I want to know from the hon. Minister whether the replacement of the existing old anicut contemplated in the Godavari Barrage project was brought to the notice of the concerned States, namely, Mysore and Maharashtra.

Secondly, was there any concurrence or consensus regarding the implementation of this project between the States concerned?

DR K. L. RAO: I do not remember if that was done. But the main con-

sideration was the necessity of the replacement works as the old structure there was in a dangerous condition and the project was sanctioned. We have done the same thing with regard to the Bandadra dam in Maharashtra. We allowed the repair work to be taken up. But I do not remember whether we consulted the other States or not.

WRITTEN ANSWERS TO QUESTION

मध्य प्रदेश को आयातित जनरेटर्स की सप्लाई

*462. श्री गंगा चरण दीक्षित : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश को गत तीन वर्षों में विदेशों से आयात किए गए जनरेटर्स में से बहुत कम जनरेटर दिए गए हैं ; और

(ख) यदि हां, तो इसके क्या कारण हैं?

सिंचाई और विद्युतमंत्री (डा० के० एल० राव) : (क) और (ख). मध्य प्रदेश ने अमरकंटक ताप विद्युत केन्द्र के लिए 120 मैगावाट के दो सेटों और कोर्बा ताप विद्युत केन्द्र के लिए 120 मैगावाट के एक सेट के आयात के लिए अुरोध किया । उच्च प्राथमिकता देकर कोर्बा के लिए देशी सेट की डिलिवरी पहले करी गई है और अमरकंटक के लिए दो सेटों के आयात के प्रस्तावों पर विचार किया जा रहा है ।